

Commercial activities in school premises

560. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has received complaints regarding CBSE affiliated schools indulging in commercial activities by selling books, uniforms etc. within the school premises or through selected vendors across the country;

(b) if so, the details thereof along with the reasons for inaction; and

(c) the corrective steps taken by Government in this regard and to ensure that all CBSE affiliated schools strictly comply with the affiliation bye laws and not indulge in commercial activities?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (c) Yes Sir, the Government does receive sporadic complaints regarding Central Board of Secondary Education (CBSE) affiliated schools with regard to selling books and uniform etc within the school premises or through selected vendors from stakeholders. The state-wise details of such complaints during the previous year and in the current year by CBSE are given under:

Sl. No.	State	No. of Complaints
2016		
1.	Uttar Pradesh	04
2.	Haryana	08
3.	Maharashtra	01
4.	Punjab	18
2017		
1.	Gujarat	01
2.	Punjab	01
3.	Haryana	01
4.	Tamil Nadu	01
5.	Maharashtra	01
6.	Karnataka	02

On scrutiny of complaints, the Board takes remedial action such as calling explanation from the concerned school(s), issuing advisory/direction to follow the guidelines of CBSE, issuing Show Cause Notice and conduct of enquiry in the matter and if any school found guilty of grave misconduct, the CBSE takes strict action which may even lead to withdrawal of affiliation granted to the erring school.

World Bank assisted Technical Education Quality Improvement Programmes

561. SHRI RAM VICHAR NETAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has received proposals from Chhattisgarh and other States under World Bank assisted Technical Education Quality Improvement Programme;
- (b) if so, the Details legaiding the number of such proposals received during die last liuec years and the current year. State/Union territory-wise; and
- (c) the details of decisions taken by Government along with approved and implemented programmes with regard to those proposals?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (c) Yes Sir. The Technical Education Quality Improvement Programme (TEQIP-III) project funded by the World Bank, for improving the quality of technical education is being implemented in 19 educationally backward States, including Chhattisgarh with effect from April 201 7 for 3 years.

Under this, the engineering colleges and the their Affiliating technical universities prepare Institution Development Proposals (IDPs). which are approved after due evaluation. So far. (97) IDPs have been received, including (5) from Chhattisgarh. Out of these (82) proposals including (5) from Chhattisgarh have been approved.

Single school board

562. SHRIMATI JAYA BACHCHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has noted the variations in teaching standards across schools in India due to multiple school boards;
- (b) if so, whether Government proposes to have a single school board and identical syllabus throughout the country; and